## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP No.226/Chd/Hry/2017

In	tha	matter	of.
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Aashima Foods Pvt.Ltd.

....Petitioner.

Versus.

ROC, NCT of Delhi & Haryana.

....Respondent.

Present: Mr.Rohit, Company Secretary for petitioner.

Dr.Raj Singh, Registrar of Companies, Punjab, Chandigarh and Himachal Pradesh representing ROC,

NCT of Delhi and Haryana.

ROC, Punjab, Chandigarh and Himachal Pradesh filed report of ROC, NCT of Delhi and Haryana. Copy already supplied to the authorised representative of petitioner. List the matter on 14.12.2017.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

November 21, 2017.